

OPMENT (SHRI MURASOLI MARAN) : (a) Yes, Sir. The orders for conversion of lease hold system of land tenure in Delhi into free hold have been issued on 21.10.89.

(b) The orders envisage the option for conversion of lease hold properties in Delhi into free hold in the case of all residential lease upto a size of 500 sq.m. The conversion in the case of plots below 50 sq.m. will be free of charge, for plots between 50 and 150 sq.m. on the payment of a one time free ranging from Rs. 7500 to Rs. 18000 depending on size and for plots above 150 sq.m. upto 500 sq.m. on the payment of a percentage of the current notified land rates as notified. The benefit of conversion shall be available to only such lessees who opt for it. Such option may be kept open for a period of 6 (six) months from the date of Public Notice to be issued by the concerned public agency administering the leases.

(c) Does not arise.

Uniform rates of essential commodities supplied through FPS

301. SHRI AJOY MUKHOPADHYAY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government contemplate to supply certain essential commodities through the Public Distribution System at uniform rates with necessary subsidy throughout the country;

(b) if so, how many and which items and the time by which Government propose to introduce the same; and

(c) if not, the reasons thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) to (c). Government is already supplying certain essential commodities like rice, wheat,

levy sugar, imported edible oils and kerosene through Fair Price shops throughout the country. These are supplied to States/UTs at the issue prices decided by the Central Government. The retail prices are decided by the State Governments/Union Territory Administrations. Levy sugar is, however, sold at a uniform rate throughout the country. A substantial amount of subsidy is involved in the supply of some of these items.

Workers Rendered Jobless due to Closure of Textile Mills

302. SHRI VAMANRAO MAHADIK: Will the Minister of TEXTILES be pleased to state:

(a) the number and names of the NTC and private textile mills which have not yet restarted after the 1981 textile workers strike;

(b) the number of the unemployed textile workers due to closure of these textile mills;

(c) the number of the unemployed textile workers, which were not taken back though some mills were restarted; and

(d) the steps Government propose to rehabilitate them and the progress achieved?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Two private Textile Mills namely Mukesh Textile Mills Pvt. Ltd. and M/s. Bradhury Mills Ltd., Bombay have not yet restarted after 1981 Textiles Strike. No NTC Mill is lying closed due to this Strike.

(b) The number of workers affected due to the closure of the above two mills is 4751.

(c) and (d). The information is being collected and will be laid on the Table of the House.